

## The Kerala Agricultural University (Amendment) Act, 1995

Act 3 of 1995

Keyword(s):

Agricultural, University, Board, College, Affiliated College

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## THE KERALA AGRICULTURAL UNIVERSITY (AMENDMENT) ACT, 1995 [1]

## (ACT 3 OF 1995)

An Act further to amend the Kerala Agricultural University Act, 1971.

*Preamble.*—WHEREAS it is expedient further to amend the Kerala Agricultural University Act, 1971, for the purpose hereinafter appearing;

BE it enacted in the Forty-sixth Year of the Republic of India as follows:----

1. *Short title and commencement.*—(1) This Act may be called the agricultural University (Amendment) Act, 1995.

(2) It shall come into force at once.

2. Amendment of section 42.—In sub-section (4) of section 42 of Agricultural University Act, 1971 (33 of 1971), for the words "the Director of Post Graduate Studies and the Professors of the University", the words "the Director of Post Graduate Studies, the Professors and the other categories of teachers of the University" shall be substituted.